

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/190(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	NAJMA AHMED VS AL SHOKUR INDIA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. S. E. Huda, Adv.] For the Petitioner
Mr. Himadri Roy, Adv.]
Mr. Sk. Aptabuddin, Adv.]
Ms. Nabeela Akbar, Adv.]

Mr. Tarique Quasimuddin, Adv.] For the Respondent No.2
Mr. Abbas Ibrahim Khan, Adv.]
Mr. Meena Shabnam, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. The matter stands adjourned to **13.06.2024 at 4:00 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**